

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/24699/2025 ARBP/59/2025	M/S. ORISSA COMPUTER ACADEMY, BBSR VS HEALERSARK RESOURCES PVT. LTD.	AMIT PRASAD BOSE VS	// (//
2	D-ARBP/26553/2025 ARBP/60/2025	KAMAL LOCHAN MOHANTY VS RAJIB LOCHAN MOHANTY	SARADA PRASANNA SARANGI VS	// (//
3	D-BLAPL/20086/2025 BLAPL/7070/2025	MUKTA NATH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /106 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000394/2025
4	D-BLAPL/20127/2025 BLAPL/7071/2025	BALARAM BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	GANGAPUR (BHANJANAGAR) /359 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000053/2025
5	D-BLAPL/20239/2025 BLAPL/7072/2025	KALIA @ SURYAKANTA DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BASTA /177 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000418/2025
6	D-BLAPL/20287/2025 BLAPL/7073/2025	LAXMIDHAR ROUTRA @ LAXMIDHAR ROURTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /418 /2022 A.D.J.,KHURDA(Khordha) ST/0000097/2023
7	D-BLAPL/20270/2025 BLAPL/7074/2025	REETI @ REETIKESAN HARIJAN @ RITHIKESHAN HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BIJEPUR /15 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0001054/2024
8	D-BLAPL/20248/2025 BLAPL/7075/2025	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /152 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000218/2024
9	D-BLAPL/20348/2025 BLAPL/7076/2025	LAXMI NARAYAN NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ANGUL TOWN /46 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0000094/2025
10	D-BLAPL/20059/2025 BLAPL/7077/2025	SAYAD AJAD @ SAYED ASJAD EMAM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /40 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0000113/2023
11	D-BLAPL/20064/2025 BLAPL/7078/2025	CHOTU @ MIRZA ISHAM BAIG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /118 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000275/2025

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12	D-BLAPL/20075/2025 BLAPL/7079/2025	ARJU PIDIKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /89 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000219/2025
13	D-BLAPL/19622/2025 BLAPL/7080/2025	GANESH SINGH @ GANESHA SINGH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	NILGIRI /17 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000118/2021
14	D-BLAPL/19684/2025 BLAPL/7081/2025	BRUNDA KHILLO VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BOIPARIGUDA /76 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000035/2023
15	D-BLAPL/19961/2025 BLAPL/7082/2025	PINKU SAHU VS STATE OF ODISHA	RASMITA DASH VS	SHERAGADA /222 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000241/2025
16	D-BLAPL/20085/2025 BLAPL/7083/2025	DEBASHISH NATH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /106 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000394/2025
17	D-BLAPL/18196/2025 BLAPL/7084/2025	SILU@SUMANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	BALIMI /59 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000219/2025
18	D-BLAPL/19812/2025 BLAPL/7085/2025	MITU @ JAKSAN BENIA VS STATE OF ODISHA	T. NARAYANA MURTY VS	KAKIRIGUMMA /25 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0000037/2025
19	D-BLAPL/19835/2025 BLAPL/7086/2025	ANUJ BARIKI @ KANHU @ ANJU BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /273 /2024 A.D.J.,NAYAGARH(Nayagarh) ST/0000239/2024
20	D-BLAPL/20013/2025 BLAPL/7087/2025	FIROJA KUMAR BISWAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000005/2025
21	D-BLAPL/20051/2025 BLAPL/7088/2025	AJAYA NAYAK VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	BISOI /37 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000025/2025
22	D-BLAPL/20057/2025 BLAPL/7089/2025	DRONA KUMBHAR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /630 /2024 2ND A.D.J., BALANGIR(Balangir) SC/0000019/2025
23	D-BLAPL/20218/2025	DEBENDRA @ DEBENDRA BEHERA @ BINOD BEHERA	PRASANNA KUMAR MISHRA	MAHABIROD /60 /2025

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	BLAPL/7090/2025	VS STATE OF ODISHA	VS	J.M.F.C,PARJANG(Dhenkanal) GR/0000302/2025
24	D-BLAPL/20069/2025 BLAPL/7091/2025	RAJESH TANDI VS STATE OF ODISHA	MANASI MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000402/2025
25	D-BLAPL/20050/2025 BLAPL/7092/2025	D. SATISH @ DUDA SATISH VS STATE OF ODISHA	AMITAV TRIPATHY VS	PARLAKHEMUNDI /341 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000671/2024
26	D-BLAPL/20100/2025 BLAPL/7093/2025	SADA @ SADANANDA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /437 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000562/2023
27	D-BLAPL/20102/2025 BLAPL/7094/2025	KATAPA DAS @ SARBESWAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /374 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000903/2024
28	D-BLAPL/20103/2025 BLAPL/7095/2025	BAYA @ RANJIT BIRUA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /268 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000531/2025
29	D-BLAPL/20185/2025 BLAPL/7096/2025	PRUTHIPATI DHARUA @ MAKHNU @ MAHAKUD VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /21 /2024 A.D.J.,PADAMPUR(Bargarh) CT/0000008/2025
30	D-BLAPL/20034/2025 BLAPL/7097/2025	AJIT KUMAR GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /222 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000241/2025
31	D-BLAPL/18842/2025 BLAPL/7098/2025	JHUMURI NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BARANGA /154 /2022 2ND A.D.J.,CUTTACK(Cuttack) ST/0000106/2023
32	D-BLAPL/19857/2025 BLAPL/7099/2025	SOURAV KUMAR TUDU VS STATE OF ODISHA	AJAYA NAYAK VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000181/2025
33	D-BLAPL/19144/2025 BLAPL/7100/2025	NIRAJ RAJU PILLAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000015/2025
34	D-BLAPL/19716/2025 BLAPL/7101/2025	PRAKASH YADAV @ PRAKASH KUMAR YADAV VS	AJIT KUMAR RAUT VS	BADMAL /180 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda)

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35	D-BLAPL/19833/2025 BLAPL/7102/2025	STATE OF ODISHA SUMANTA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CT/0000528/2025 KESINGA /489 /2023 SPECIAL JUDGE(POCSO),BHAWANIPAT
36	D-BLAPL/20104/2025 BLAPL/7103/2025	NALA PATEL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000468/2023 CHANDAHANDI /135 /2022 ASST. SESSIONS JUEGE,UMERKOTE(Na
37	D-BLAPL/20109/2025 BLAPL/7104/2025	STATE OF ODISHA SADA @ SADANANDA PRADHAN VS	JYOTIRMAYA SAHOO VS	CT/0000032/2023 K.NUAGAON /436 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam)
38	D-BLAPL/20184/2025 BLAPL/7105/2025	STATE OF ODISHA PANKAJ @ PANKAJA DHARUA VS	GOKULANANDA SAHU VS	GR/0000561/2023 JAGDALPUR /21 /2024 A.D.J.,PADAMPUR(Bargarh)
39	D-BLAPL/18679/2025 BLAPL/7106/2025	STATE OF ODISHA MOHAN MARNDI @ GHORA @ BABULA VS	BASANTA KUMAR DAS VS	CT/0000008/2025 JHARPOKHARIA /29 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M
40	D-BLAPL/19723/2025 BLAPL/7107/2025	STATE OF ODISHA MUKUNDA SOREN VS	BASANTA KUMAR DAS VS	Spl/0000014/2025 KHUNTA /50 /2024 A.D.J.,UDALA(Mayurbhanj)
41	D-BLAPL/19245/2025 BLAPL/7108/2025	STATE OF ODISHA RABINDRA BEHERA VS	KHUSBU PANIGRAHI VS	ST/0000156/2025 BASTA /94 /2024 SPECIAL JUDGE (POCSO), BALASORE(E
42	D-BLAPL/19893/2025 BLAPL/7109/2025	STATE OF ODISHA RAJU SAHU VS	PRASANTA KUMAR ROUTRAY VS	Spl/0000130/2024 JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada)
43	D-CMAPL/25488/2025 CMAPL/201/2025	STATE OF ODISHA SUBASH CHANDRA MOHAPATRA @ BEBARTA VS	ADV. VS	SA/0000018/2025 // (
44	D-CMAPL/20258/2025 CMAPL/202/2025	STATE OF ODISHA DR. GURUMURTY NAYAK VS	ADV. VS	// // (
45	D-CMAPL/19694/2025 CMAPL/203/2025	STATE OF ODISHA SAROJ KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // (//

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46	D-CMP/26955/2025 CMP/1008/2025	ATMA PRAKASH MOHANTY VS KANAKLATA CHAND	SHIB SHANKAR MOHANTY VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000056/2021
47	D-CMP/27075/2025 CMP/1009/2025	GANESH MURMU VS KAMAL KUMAR TOSNIWAL	ARJUNA CHARANA BEHERA VS	// A.D.J.,BARIPADA(Mayurbhanj) Fao/0000032/2024
48	D-CMP/27113/2025 CMP/1010/2025	NAYANA MUDULI VS PRAVAKAR JAYSINGH	AJIT CH MOHAPATRA VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000095/2023
49	D-CMP/27102/2025 CMP/1011/2025	SABITRI BISWAL VS ANKUR GHADEI	RABINDRA KUMAR PATTANAIAK VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000102/2018
50	D-CMP/26765/2025 CMP/1012/2025	SABITRI BEHERA VS SUKURI BEWA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000127/2017
51	D-CMP/27134/2025 CMP/1013/2025	RAJESH BEHERA VS BIJAYALAXMI DAS	BUDHIRAM DAS VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000013/2025
52	D-CMP/27130/2025 CMP/1014/2025	RABINDRA TOLA VS LAXMIPRIYA BEHERA	BUDHIRAM DAS VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000116/2024
53	D-CMP/24762/2025 CMP/1015/2025	THE B.M, BANK OF BORODA, JAGATSINGHPUR VS PRAMOD KUMAR SAHOO	SIBADUTTA RAMAPRASAD VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000064/2016
54	D-CONTC/23375/2025 CONTC/3041/2025	T. SANJAY PRADHAN VS DIBYAJYOTI PARIDA, COLLECTOR, GANJAM	PRAVASH CHANDRA JENA VS	// () //
55	D-CONTC/25305/2025 CONTC/3042/2025	PRIYANATH MOHARANA VS RAJARSHI CHAKMA,REGIONAL P.F COMMNR. CUM PENSION DISBURSHING AUTHORITY,BBSR	ADV. VS	// () //
56	D-CONTC/25554/2025 CONTC/3043/2025	SASMITA SUBHADARSHINI VS DR.ARABINDA KUMAR PADHEE,IAS	ADV. VS	// () //
57	D-CONTC/20554/2025	BAHADUL DAS	ADV.	//

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	CONTC/3044/2025	VS	VS	0
		ANU GARG, IAS		//
58	D-CONTC/26298/2025	MANAS KUMAR KAR	SUBHASREE MOHANTY	//
	CONTC/3045/2025	VS	VS	0
		GIRISH S.N.,IAS		//
59	D-CONTC/26670/2025	PRAVAKAR PARIDA	JIBANKANTA PATTANAİK	//
	CONTC/3046/2025	VS	VS	0
		GIRISH S.N.,IAS		//
60	D-CONTC/27027/2025	SANDHYARANI BEHERA	ADV.	//
	CONTC/3047/2025	VS	VS	0
		DIBYA JYOTI PARIDA,COLLECTOR,GANJAM		//
61	D-CONTC/18985/2025	DEBASWAPNA MISHRA	ADV.	//
	CONTC/3048/2025	VS	VS	0
		DR.ARABINDA K.PADHEE, IAS		//
62	D-CONTC/18987/2025	SONALI DAS	ADV.	//
	CONTC/3049/2025	VS	VS	0
		DR.ARABINDA K.PADHEE, IAS		//
63	D-CONTC/26607/2025	SUBHAJIT BEHERA	ADV.	//
	CONTC/3050/2025	VS	VS	0
		YOGESH BAHADUR KHURANIA,IPS		//
64	D-CONTC/27086/2025	SANJEEB KUMAR MISHRA	ADV.	//
	CONTC/3051/2025	VS	VS	0
		SUSANTA KUMAR NATH,DG OF PRISONS, ODISHA		//
65	D-CONTC/21828/2025	SOUMYA RANJAN SAHOO	ADV.	//
	CONTC/3052/2025	VS	VS	0
		BISKESHAN DEHURY,OAS (SS)		//
66	D-CONTC/21831/2025	R.MURALI KRISHNA PATNAİK	ADV.	//
	CONTC/3053/2025	VS	VS	0
		BISKESHAN DEHURY,OAS (SS)		//
67	D-CONTC/23623/2025	BHUBANANDA MOHANTY	ADV	//
	CONTC/3054/2025	VS	VS	0
		ANU GARG, SECY. TO GOVT., W.R DEPT.		//
68	D-CONTC/25597/2025	ANANTA KISHORE PANIGRAHI	ADV.	//
	CONTC/3055/2025	VS	VS	0

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69	D-CONTC/25668/2025 CONTC/3056/2025	JAGABANDHU SAHOO,DEO,BHADRAK KAMALAKANTA SETHI VS SHALINI PANDIT,IAS	ADV. VS	// // ()
70	D-CONTC/25670/2025 CONTC/3057/2025	MANASI SAMANTARAY VS PROF. DR.GOUTAM KUMAR SATAPATHY,SUPDT.,SCB MEDICAL COLLEGE AND HOSPITAL,CUTTACK	ADV. VS	// ()
71	D-CONTC/25672/2025 CONTC/3058/2025	BIRENDRA KUMAR BEHERA VS SALINI PANDIT,IAS	ADV. VS	// ()
72	D-CONTC/26566/2025 CONTC/3059/2025	PRAVATI PARIDA VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// ()
73	D-CONTC/25677/2025 CONTC/3060/2025	ARUN KUMAR PATEL VS ARABINDA AGRAWAL,IAS	ADV. VS	// ()
74	D-CONTC/26671/2025 CONTC/3061/2025	DEEPAK KUMAR PRADHAN VS DR. PRASANT KUMAR HOTA, C.D.M AND P.H.O,CUTTACK	ADV VS	// ()
75	D-CONTC/26439/2025 CONTC/3062/2025	SUJATA SAHU VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO ZILLA PARISAD,BOUDH	ADV. VS	// ()
76	D-CONTC/21441/2025 CONTC/3063/2025	DALIMBA SAHOO VS ANU GARG,IAS	ADV. VS	// ()
77	D-CRLA/20014/2025 CRLA/786/2025	KAPILA@KAPILASH BHOI VS STATE OF ODISHA	TEJASWI KUMAR PRADHAN VS	PURI TOWN /3 /2017 1ST A.D.J., PURI(Puri) ST/0000021/2022
78	D-CRLA/20015/2025 CRLA/787/2025	BARJU@BRAJAKISHORE BHOI VS STATE OF ODISHA	TEJASWI KUMAR PRADHAN VS	PURI TOWN /3 /2017 1ST A.D.J., PURI(Puri) ST/0000021/2022
79	D-CRLA/20187/2025 CRLA/788/2025	ROHIT DIGAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	KHAJURIPADA /24 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000013/2024

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80	D-CRLA/20283/2025 CRLA/789/2025	PRAMOD CHANDRA SENAPATI VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /17 /2008 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000017/2008
81	D-CRLA/20026/2025 CRLA/790/2025	LEBE@BENJE MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	BHAWANIPATNA SADAR /198 /2018 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000005/2019
82	D-CRLA/20256/2025 CRLA/791/2025	RUKMANI JAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KOMNA PS /104 /2002 A.D.J.,NAWAPARA(Nuapada) SC/0000058/2004
83	D-CRLMA/15266/2025 CRLMA/92/2025	SANJAY MOHAN BADE VS STATE OF ODISHA	ADV. VS	CHITRAKONDA /39 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000061/2023
84	D-CRLMA/15269/2025 CRLMA/93/2025	ABHIJIT MARUTI SHIRSATH VS STATE OF ODISHA	ADV. VS	CHITRAKONDA /39 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000061/2023
85	D-CRLMA/15270/2025 CRLMA/94/2025	SACHIN CHAVAN@SACHIN SHESHERAV CHAVAN VS STATE OF ODISHA	ADV. VS	CHITRAKONDA /178 /2023 (//
86	D-CRLMA/18927/2025 CRLMA/95/2025	VINEET AGRAWAL VS STATE OF ODISHA	ADV. VS	/ /0 (//
87	D-CRLMC/19679/2025 CRLMC/2459/2025	DEEPAK KUMAR MOHANTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KEONJHAR TOWN /632 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000013/2025
88	D-CRLMC/16220/2025 CRLMC/2460/2025	LEENA MISHRA @ LINA MISHRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	MAHILA P.S. BUXIBAZAR /15 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000200/2020
89	D-CRLMC/13614/2025 CRLMC/2461/2025	DUSMANTARAJ MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN 2ND A.D.J., BALANGIR(Balangir) CRREV/0000009/2024
90	D-CRLMC/13642/2025 CRLMC/2462/2025	JASOBANTI MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN 2ND A.D.J., BALANGIR(Balangir) CRREV/0000012/2024
91	D-CRLMC/13656/2025	HEMANTA MEHER	HIMANSHU SEKHAR MISHRA	CYBER CRIME AND ECONOMIC OFFEN

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	CRLMC/2463/2025	VS STATE OF ODISHA	VS	2ND A.D.J., BALANGIR(Balangir) CRREV/0000011/2024
92	D-CRLMC/19760/2025 CRLMC/2464/2025	PRAHALLAD SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KHUNTUNI /203 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000018/2025
93	D-CRLMC/19898/2025 CRLMC/2465/2025	DURGA SANKAR MOHAPATRA VS STATE OF ODISHA	DEBASHIS NANDA VS	AIR FIELD P.S. /98 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000311/2023
94	D-CRLMC/19950/2025 CRLMC/2466/2025	MOCHIRAM PANIGRAHI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	CHATRAPUR /11 /2010 J.M.F.C.,CHATRAPUR(Ganjam) GR/0000054/2010
95	D-CRLMC/20042/2025 CRLMC/2467/2025	MANAGOBINDA SETHY@KALA SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /525 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI GR/0001053/2023
96	D-CRLMC/20122/2025 CRLMC/2468/2025	ASHISH DASH VS SURAJ MUNDA	MIHIR SAHOO VS	// S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000386/2024
97	D-CRLMC/19793/2025 CRLMC/2469/2025	SK. TAKO @ SK. AJIMUDDIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /272 /2012 NYAYADHIKARI,GRAMA NYAYALAYA CT/0000624/2012
98	D-CRLMC/19881/2025 CRLMC/2470/2025	SUNIL KUMAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	CHOUDWAR /221 /2021 J.M.F.C,CUTTACK(Cuttack) ICC/0000044/2024
99	D-CRLMC/20284/2025 CRLMC/2471/2025	ALEKHA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	NACHUNI /56 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000108/2025
100	D-CRLMC/20292/2025 CRLMC/2472/2025	BISWAJIT SAMANTARAY VS STATE OF ODISHA	PRAKASH RANJAN BEHERA VS	// S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000585/2021
101	D-CRLMC/20437/2025 CRLMC/2473/2025	SANTOSH PRADHAN VS STATE OF ODISHA	JYOTIRMOY MOHAPATRA VS	NADANAKANAN P.S. /175 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001320/2022
102	D-CRLMC/19029/2025 CRLMC/2474/2025	ASUTOSHA BEHERA VS	BIDYADHAR MANSING VS	CUTTACK VIGILANCE /37 /1999 SPL.JUDGE (VIG),CUTTACK(Cuttack)

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103	D-CRLMC/20588/2025 CRLMC/2475/2025	STATE OF ODISHA(VIG.) SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	TR/0000079/2013 NIMAPADA /82 /2025 (//
104	D-CRLMP/19681/2025 CRLMP/824/2025	PRITI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	DHUSURI /121 /2025 (//
105	D-CRLMP/19851/2025 CRLMP/825/2025	GULAB BAI THACKER VS STATE OF ODISHA	NIRANJAN BEHERA VS	// (//
106	D-CRLMP/19764/2025 CRLMP/826/2025	RAJEEV KUMAR PARMANIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /418 /2024 (//
107	D-CRLMP/19084/2025 CRLMP/827/2025	BIKASH RANJAN CHOUDHURY VS SUDIPTA CHOUDHURY	NIRANJAN PRASAD PATRA VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000195/2024
108	D-CRLMP/19671/2025 CRLMP/828/2025	M.KISHORE KU PATRO @ M.KISHORE PATRO VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	//0 (//
109	D-CRLMP/20198/2025 CRLMP/829/2025	TUSARKANTI SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 (//
110	D-CRLMP/20235/2025 CRLMP/830/2025	LALI NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BAMUNIGAM /65 /2025 (//
111	D-CRLREV/19524/2025 CRLREV/344/2025	JUGAL JAL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /79 /2008 A.D.J.,TITILAGARH(Balangir) CRA/0000001/2022
112	D-CRLREV/20350/2025 CRLREV/345/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /69 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000023/2025
113	D-CRLREV/20045/2025 CRLREV/346/2025	ASHOK CHANDRA TRIPATHY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	JAGATPUR /38 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000048/2025

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114	D-FAO/26759/2025 FAO/315/2025	THE D.M., M/S UNITED INDIA INSURANCE CO. LTD., BBSR VS MAMATA NAIKA	JAYASANKAR MISHRA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000022/2017
115	D-FAO/22204/2025 FAO/316/2025	MAHENDRA KUMAR SWAIN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000528/2015
116	D-MACA/22652/2025 MACA/766/2025	TIKILI @ NIRMALA MOHARANA VS PRATAP KUMAR MOHAPATRA	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) Mac/0001017/2016
117	D-MACA/23849/2025 MACA/767/2025	MANJULA BALLAVA ROUTA VS RADIGO WORK SOLUTIONS PVT. LTD., @ CHANBHALA ENGG. AND SERVICES LTD.	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000287/2019
118	D-MACA/23963/2025 MACA/768/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS MAMATA NAIK	NAYAN BEHARI DAS VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000026/2023
119	D-MACA/23951/2025 MACA/769/2025	B.M.,M/S. ORIENTAL INSURANCE CO. LTD.,BOLANGIR VS KHULANA MEHER	NAYAN BEHARI DAS VS	// A.D.J.,BOUDH(Baudh) Mac/0000018/2019
120	D-MACA/25101/2025 MACA/770/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK VS FAGU PATRA	BIJOY DASMOHAPATRA VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000005/2021
121	D-MACA/25167/2025 MACA/771/2025	DEBARAJ BARIK VS BIRAJA SANKAR NAYAK	AKSHAYA KUMAR SAHOO VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000063/2022
122	D-MACA/25269/2025 MACA/772/2025	M/S CHOLAMANDALAM GENERAL INSURANCE CO.LTD., BBSR VS TILOTTAMA MOHANTY	SOMNATH ROY VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000014/2021
123	D-MACA/25314/2025 MACA/773/2025	D.M.,NATIONAL INSURANCE CO. LTD., CUTTACK VS PRATIVA ACHARYA	SUBRAT SATPATHY VS	// I MACT,BALASORE(Baleshwar) Mac/0000341/2021
124	D-MACA/26731/2025 MACA/774/2025	NEW INDIA ASSURANCE COMPANY LIMITED VS SAGARIKA SARANGI	GOPAL CHANDRA SAMANTARAY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000032/2020
125	D-MACA/25494/2025	PASCHAL MINZ	KALPATARU PANIGRAHI	//

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	MACA/775/2025	VS RAM PRAKASH SAHU	VS	3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000192/2020
126	D-MATA/23669/2025 MATA/263/2025	PRASHANTA BEHERA VS LILI BEHERA	DURGA PRASANNA MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000663/2023
127	D-MATA/26768/2025 MATA/264/2025	FIROZ KHAN VS JAHEDA JASMIN	PRAMOD KISHORE CHAND VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000246/2023
128	D-RPFAM/27200/2025 RPFAM/182/2025	AJIT KUMAR MAHARANA VS SRADHANJALI MAHARANA	PRIYA RANJAN SINGH VS	// JUDGE, FAMILY COURT, DHENKANAL Ctp/0000227/2024
129	D-RSA/24036/2025 RSA/333/2025	ASHOK PRADHAN VS COLLECTOR, JAJPUR	BIBHUTI BHUSAN MISHRA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000032/2022
130	D-RSA/24074/2025 RSA/334/2025	FANI KAMILA VS SIDHESWAR DAS	PRASANTA KUMAR SATAPATHY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000033/2023
131	D-RSA/21714/2025 RSA/335/2025	SUSHIL KUMAR PADHIARI VS BASUDEV BEHERA	PRAKASH KUMAR MISHRA VS	// PRESIDING OFFICER, O.P.I.D. COURT,B RFA/0000001/2024
132	D-RSA/25699/2025 RSA/336/2025	BINOD BARIK VS ASHOK BARIK	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000066/2018
133	D-RSA/26782/2025 RSA/337/2025	SUSAMA PATRA VS JADUNATH HEMBRAM	PRATAP CHANDRA CHHINCHANI VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000003/2023
134	D-RSA/25267/2025 RSA/338/2025	PRASANNA SAHOO VS BRAJABANDHU DASH	BIKRAM SENAPATI VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000009/2024
135	D-TRP(C)/27142/2025 TRP(C)/208/2025	M/S SWASTIK STEVEDORES PVT LTD. VS KRUSHNA CHANDRA MOHAPATRA	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001132/2009
136	D-TRPCRL/19873/2025 TRPCRL/51/2025	USHARANI BEHERA VS	SARAT CHANDRA MEKAP VS	G.UDAYAGIRI /130 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhama

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137	D-WA/18902/2025 WA/1059/2025	STATE OF ODISHA BRUNDABAN MUDULI VS	SUBHADUTTA ROUTRAY VS	Spl/0000055/2022 // ()
138	D-WA/20472/2025 WA/1060/2025	STATE OF ODISHA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
139	D-WA/20820/2025 WA/1061/2025	SINGUPARAM JAYA RAO STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
140	D-WA/21511/2025 WA/1062/2025	BARUNA NAG STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// // ()
141	D-WA/20823/2025 WA/1063/2025	PURANDARA PUROHIT STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
142	D-WA/21268/2025 WA/1064/2025	P. LAXMINARAYANA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
143	D-WA/21266/2025 WA/1065/2025	DHRUBA CHARAN KAR THE PRINCIPAL SECY. TO GOVT.,WORKS DEPTT.,BBSR VS	AISHWARYA DASH,A.G.A VS	// // ()
144	D-WA/21265/2025 WA/1066/2025	SARAT KUMAR BEHERA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
145	D-WP(C)/26162/2025 WP(C)/18723/2025	RASHMI REKHA PRADHAN RABI CHANDRA SAMAL VS	BASUDEV BARIK VS	// // ()
146	D-WP(C)/27208/2025 WP(C)/18724/2025	STATE OF ODISHA NB SUB PRIYADARSAN PRADHAN VS	SAMARENDRA BEURA VS	// // ()
147	D-WP(C)/25749/2025 WP(C)/18725/2025	UNION OF INDIA BAIKUNTHA SANKHUA VS	ARJUNA CHARANA BEHERA VS	// // ()
		STATE OF ODISHA		//

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148	D-WP(C)/25555/2025 WP(C)/18726/2025	SUNNAPU VANI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
149	D-WP(C)/26713/2025 WP(C)/18727/2025	M/S. BRACE IRON AND STEEL PRIVATE LIMITED, NEW DELHI VS COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
150	D-WP(C)/25651/2025 WP(C)/18728/2025	SANTOSH KUMAR SETHI VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
151	D-WP(C)/26659/2025 WP(C)/18729/2025	DURGA CHARAN BISI @ DURGA CHARAN BISHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
152	D-WP(C)/25718/2025 WP(C)/18730/2025	V.JAGADISH RAO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
153	D-WP(C)/26661/2025 WP(C)/18731/2025	BHUPENDRA SINGH MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
154	D-WP(C)/23691/2025 WP(C)/18732/2025	SHYAMALA KANTA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	D-WP(C)/26360/2025 WP(C)/18733/2025	SUBHRANSU MISHRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL)	JUGALA KISHORE PANDA VS	// 0 //
156	D-WP(C)/27164/2025 WP(C)/18734/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
157	D-WP(C)/26665/2025 WP(C)/18735/2025	SATYA NARAYAN RANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
158	D-WP(C)/24533/2025 WP(C)/18736/2025	DR. PUSPALATA SAHU VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
159	D-WP(C)/26668/2025	SUJAN KATA	ARJUNA CHARANA BEHERA	//

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	WP(C)/18737/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/26234/2025 WP(C)/18738/2025	NAMRATA SAHOO VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
161	D-WP(C)/26669/2025 WP(C)/18739/2025	BHUTESWAR PUTEL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
162	D-WP(C)/27309/2025 WP(C)/18740/2025	BHUBANESWAR UNNAYAN PARISHAD, KHARAVEL NAGAR, BBSR VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
163	D-WP(C)/25894/2025 WP(C)/18741/2025	SATYABRATA HANSDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
164	D-WP(C)/26817/2025 WP(C)/18742/2025	M/S. KALYANI PLYMERS, RAYAGADA VS STATE BANK OF INDIA, BBSR	BIDYALOK MOHAPATRA VS	// 0 //
165	D-WP(C)/26426/2025 WP(C)/18743/2025	ABADANA CHAKRABARTI BEHERA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
166	D-WP(C)/26962/2025 WP(C)/18744/2025	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
167	D-WP(C)/26495/2025 WP(C)/18745/2025	SHAMBHUPRASAD BHOI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
168	D-WP(C)/26742/2025 WP(C)/18746/2025	PRATIMA SAHOO VS SWADHIN SAHU	PRASANNA KUMAR MISHRA VS	// 0 //
169	D-WP(C)/26210/2025 WP(C)/18747/2025	SATYANARAYAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
170	D-WP(C)/26831/2025 WP(C)/18748/2025	GRAND BAZAR DEVELOPERS L.L.P., CUTTACK VS	AMIT PRASAD BOSE VS	// 0

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171	D-WP(C)/24932/2025 WP(C)/18749/2025	STATE OF ODISHA PADMALOCHAN MAJHI VS	AKASH KUMAR PATTAJOSHI VS	// // 0
172	D-WP(C)/26861/2025 WP(C)/18750/2025	STATE OF ODISHA GRAND BAZAR DEVELOPERS LLP, CUTTACK VS	AMIT PRASAD BOSE VS	// // 0
173	D-WP(C)/27072/2025 WP(C)/18751/2025	STATE OF ODISHA ABINASH TARIA VS	NIHAL RATH VS	// // 0
174	D-WP(C)/25736/2025 WP(C)/18752/2025	STATE OF ODISHA RAMESH NAIK VS	PRASANTA KUMAR DAS VS	// // 0
175	D-WP(C)/26876/2025 WP(C)/18753/2025	STATE OF ODISHA GRAND BAZAR DEVELOPERS L.L.P., CUTTACK VS	AMIT PRASAD BOSE VS	// // 0
176	D-WP(C)/26572/2025 WP(C)/18754/2025	STATE OF ODISHA BIBHASINI DAS VS	SATYAJIT SAMAL VS	// // 0
177	D-WP(C)/25709/2025 WP(C)/18755/2025	STATE OF ODISHA CHINATAMANI ACHARYA VS	SURENDRA KUMAR SAHOO VS	// // 0
178	D-WP(C)/26945/2025 WP(C)/18756/2025	STATE OF ODISHA SANJUKTA SWAIN VS	ADWITIYA SATPATHY VS	// // 0
179	D-WP(C)/26577/2025 WP(C)/18757/2025	STATE OF ODISHA PREMANANDA SWAIN VS	SATYAJIT SAMAL VS	// // 0
180	D-WP(C)/26889/2025 WP(C)/18758/2025	STATE OF ODISHA ANEETA PANDA VS	JAGANNATH BHUYAN VS	// // 0
181	D-WP(C)/26848/2025 WP(C)/18759/2025	STATE OF ODISHA SANTOSH KUMAR DAKSHINRAY VS	DURGESH NARAYAN RATH VS	// // 0
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182	D-WP(C)/25556/2025 WP(C)/18760/2025	SABITRI PANIGRAHI VS PRESIDING OFFICER LABOUR COURT, JAYPUR, KORAPUT	AKSHAYA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/26120/2025 WP(C)/18761/2025	BINOD SUNDAR RAY VS COMMISSIONER CONSOLIDATION AND SETTLEMENT, ODISHA, BBSR	NIRANJAN LENKA VS	// 0 //
184	D-WP(C)/26440/2025 WP(C)/18762/2025	KRUSHNA PRATIHARI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
185	D-WP(C)/25613/2025 WP(C)/18763/2025	LAXMAN PRUSETH VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
186	D-WP(C)/25487/2025 WP(C)/18764/2025	HATANATH SAHOO VS COLLECTOR AND DIST.MAGISTRATE, KHURDA	HARMOHAN DHAL VS	// 0 //
187	D-WP(C)/26484/2025 WP(C)/18765/2025	GARIBA BAG VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
188	D-WP(C)/26839/2025 WP(C)/18766/2025	CHATURBHUJA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
189	D-WP(C)/25650/2025 WP(C)/18767/2025	SWARNALATA SAHU VS THE MANAGER, AGRO COOL INDIA LTD., HARYANA	KAILASH CHANDRA MISHRA VS	// 0 //
190	D-WP(C)/27143/2025 WP(C)/18768/2025	DIBAKAR PRADHAN VS ADDL.COMMISSIONER, ADDL.REVISIONAL COURT. NO-2, BBSR, ODISHA	ABINASH ROURAY VS	// 0 //
191	D-WP(C)/27376/2025 WP(C)/18769/2025	SEVA SELF HELP GROUP, JAGATSINGHPUR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
192	D-WP(C)/26514/2025 WP(C)/18770/2025	SABITARANI DUTTA VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
193	D-WP(C)/27029/2025	PRADEEP KUMAR PRAHARAJ	BRAHMANANDA TRIPATHY	//

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	WP(C)/18771/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/27157/2025 WP(C)/18772/2025	RAMAKRUSHNA PADHY VS BALAJI RESIDENTS WELFARE SOCIETY , BBSR	ADITYA NARAYAN RAY VS	// 0 //
195	D-WP(C)/25290/2025 WP(C)/18773/2025	SIBANANDA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
196	D-WP(C)/25582/2025 WP(C)/18774/2025	KULAMANI SAHOO VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
197	D-WP(C)/27176/2025 WP(C)/18775/2025	DEBRAJ BHUE VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
198	D-WP(C)/25836/2025 WP(C)/18776/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
199	D-WP(C)/27179/2025 WP(C)/18777/2025	DEBRAJ BHUE VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
200	D-WP(C)/25971/2025 WP(C)/18778/2025	KRUSHNA CHANDRA SUTAR VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	// 0 //
201	D-WP(C)/26886/2025 WP(C)/18779/2025	DILLIP KUMAR PRADHAN VS THE STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
202	D-WP(C)/26284/2025 WP(C)/18780/2025	SUMANTA MAHAKUD VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
203	D-WP(C)/26207/2025 WP(C)/18781/2025	SUDHAMAYEE KUMAR VS STATE OF ODISHA	NIRMAL RANJAN ROURTRAY VS	// 0 //
204	D-WP(C)/27096/2025 WP(C)/18782/2025	GOURIRANI MOHAPATRA VS	DR. BINODA KUMAR MISHRA VS	// 0

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205	D-WP(C)/27124/2025 WP(C)/18783/2025	STATE OF ODISHA BISWANATH BASA VS	ANJAN KUMAR BISWAL VS	// // ()
206	D-WP(C)/25844/2025 WP(C)/18784/2025	STATE OF ODISHA KANHU CHARAN RANA VS	PRATYUSHA NAIDU VS	// // ()
207	D-WP(C)/25684/2025 WP(C)/18785/2025	STATE OF ODISHA LAKE VIEW HOMES OWNERS ASSOCIATIONS, BBSR VS	NIRANJAN LENKA VS	// // ()
208	D-WP(C)/25962/2025 WP(C)/18786/2025	STATE OF ODISHA DINESH KUMAR PRADHAN VS	MANOJ KUMAR PANDA VS	// // ()
209	D-WP(C)/26999/2025 WP(C)/18787/2025	STATE OF ODISHA SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS	SANJIB MOHANTY VS	// // ()
210	D-WP(C)/24778/2025 WP(C)/18788/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND RECHNOLOGY, BBSR M/S RELIABLE SPONGE PVT.LTD VS	BHABANI PRASAD MOHANTY VS	// // ()
211	D-WP(C)/25146/2025 WP(C)/18789/2025	THE JOINT COMMISSIONER OF SALES TAX, ROURKELA SHREE GOPAL JEW THAKUR BIJE, SARANGA, CUTTACK VS	SIDHARTHA MISHRA VS	// // ()
212	D-WP(C)/25339/2025 WP(C)/18790/2025	STATE OF ODISHA SAROJ KUMAR PADHI VS	PADMA CHARAN PATNAIK VS	// // ()
213	D-WP(C)/26482/2025 WP(C)/18791/2025	STATE OF ODISHA SURYAMANI SAMANTRAY VS	BRAJA KISHORE PANDA VS	// // ()
214	D-WP(C)/25849/2025 WP(C)/18792/2025	STATE OF ODISHA SWALEHA AHEMMED VS	SAROJ KUMAR PADHY VS	// // ()
215	D-WP(C)/24088/2025 WP(C)/18793/2025	RESERVE BANK OF INDIA, MUMBAI ANJANA NAIK VS	GOKULANANDA SAHU VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/25463/2025 WP(C)/18794/2025	BANCHHANIDHI DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
217	D-WP(C)/26501/2025 WP(C)/18795/2025	MATURAM MAJHI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
218	D-WP(C)/26587/2025 WP(C)/18796/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
219	D-WP(C)/26965/2025 WP(C)/18797/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
220	D-WP(C)/25079/2025 WP(C)/18798/2025	SABITA SAMAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
221	D-WP(C)/27378/2025 WP(C)/18799/2025	ASHOK PANDA @ ASHOK KUMAR PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
222	D-WP(C)/25853/2025 WP(C)/18800/2025	SWALEHA AHEMMED VS RESERVE BANK OF INDIA	SAROJ KUMAR PADHY VS	// 0 //
223	D-WP(C)/27067/2025 WP(C)/18801/2025	SANDHYARANI PANDA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
224	D-WP(C)/20809/2025 WP(C)/18802/2025	SARBESWAR DAS VS ADDITIONAL COMMISSIONER, ADDITIONAL REVISIONAL COURT NO 2	SUBRATA MISHRA VS	// 0 //
225	D-WP(C)/27387/2025 WP(C)/18803/2025	ASHOK PANDA @ ASHOK KUMAR PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
226	D-WP(C)/27139/2025 WP(C)/18804/2025	SHARAT KUMAR DASH VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
227	D-WP(C)/27351/2025	SWARNA PRABHA RATH	JAYANTA KUMAR MAJHI	//

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	WP(C)/18805/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/25426/2025 WP(C)/18806/2025	ANITA BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
229	D-WP(C)/25966/2025 WP(C)/18807/2025	SUJATA PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
230	D-WP(C)/26664/2025 WP(C)/18808/2025	PAKSHIRAJ BAGARTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
231	D-WP(C)/26963/2025 WP(C)/18809/2025	PURTHIRAJ DURIA VS ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LIMITED	SUBHAM AGRAWAL VS	// 0 //
232	D-WP(C)/26822/2025 WP(C)/18810/2025	BASIL KUMAR KULLU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
233	D-WP(C)/27204/2025 WP(C)/18811/2025	SURYA ALLOY INDUSTRIES LIMITED, KOLKATA VS EAST COAST RAILWAY, BBSR	ABHISEK AGARWAL VS	// 0 //
234	D-WP(C)/25652/2025 WP(C)/18812/2025	CHITA RANJAN SAMAL VS STATE OF ODISHA	GANESWAR BEHERA VS	// 0 //
235	D-WP(C)/26021/2025 WP(C)/18813/2025	MANORANJAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
236	D-WP(C)/25968/2025 WP(C)/18814/2025	GAYADHAR SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
237	D-WP(C)/26232/2025 WP(C)/18815/2025	RANJAN KUMAR PARIDA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
238	D-WP(C)/26003/2025 WP(C)/18816/2025	BASANTA MOHANTY VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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239	D-WP(C)/26516/2025 WP(C)/18817/2025	STATE OF ODISHA M/S BABA LANGALESWAR FUELS, SUNDARGARH VS ASSISTANT COMMISSIONER OF STATE TAX CT AND GST CIRCLE II, BBSR	SURYA PRATAP DEO VS	// // 0 //
240	D-WP(C)/25972/2025 WP(C)/18818/2025	PUSTAM RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
241	D-WP(C)/26530/2025 WP(C)/18819/2025	HINDUJA LEYLAND FINANCE LTD., CUTTACK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
242	D-WP(C)/26583/2025 WP(C)/18820/2025	BIHARILAL MOHANTY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
243	D-WP(C)/26645/2025 WP(C)/18821/2025	JHUMI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
244	D-WP(C)/26992/2025 WP(C)/18822/2025	ARTATRANA PRADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
245	D-WP(C)/25991/2025 WP(C)/18823/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
246	D-WP(C)/26527/2025 WP(C)/18824/2025	DURYODHAN SWAIN VS STATE OF ODISHA	BISWAJIT LENKA VS	// 0 //
247	D-WP(C)/27064/2025 WP(C)/18825/2025	DEBENDRA NATH SAHU VS STATE OF ODISHA	SHREYANSH RAJGURU VS	// 0 //
248	D-WP(C)/26993/2025 WP(C)/18826/2025	ARTTATRANA PRADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
249	D-WP(C)/26852/2025 WP(C)/18827/2025	SANEISCHA RANJAN BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //

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250	D-WP(C)/27147/2025 WP(C)/18828/2025	BIBHUTI BHUSAN RATH VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
251	D-WP(C)/25975/2025 WP(C)/18829/2025	MANOHAR BARIHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
252	D-WP(C)/25976/2025 WP(C)/18830/2025	PRAFULLA KUMAR SAHU VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //
253	D-WP(C)/27136/2025 WP(C)/18831/2025	PRASANTA KUMARA SAHOO VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// 0 //
254	D-WP(C)/26006/2025 WP(C)/18832/2025	SURESHA CHANDRA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
255	D-WP(C)/25979/2025 WP(C)/18833/2025	HIRADHAR BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
256	D-WP(C)/26517/2025 WP(C)/18834/2025	PURUSOTTAM MOHANTA VS STATE OF ODISHA	SANJIT KUMAR DAS VS	// 0 //
257	D-WP(C)/26025/2025 WP(C)/18835/2025	AKSHAYA KUMAR PARIDA VS UNION OF INDIA	JAJATI KISHORE MOHANTY VS	// 0 //
258	D-WP(C)/27144/2025 WP(C)/18836/2025	NIRMALA KRUSHNAKALI DEVASHARMA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
259	D-WP(C)/27460/2025 WP(C)/18837/2025	DR.BHAGYASHREE PADHAN VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
260	D-WP(C)/27183/2025 WP(C)/18838/2025	RAMANI CHETTI VS STATE OF ODISHA	DR. DABBEERU V RAMANA RAO VS	// 0 //
261	D-WP(C)/27065/2025	OM PRAKASH MATTAGAJA SINGH	NIHAL RATH	//

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	WP(C)/18839/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/25990/2025 WP(C)/18840/2025	CUTTACK MUNICIPAL CORPORATION VS REGIONAL PROVIDENT FUND COMMISSIONER- II (PD), CUTTACK	PRONOY MOHANTY VS	// 0 //
263	D-WP(C)/25653/2025 WP(C)/18841/2025	LANGALESWAR PANCHAYAT SAMITI ESTABLISHMENT WORKING COMMITTEE, BALASORE VS STATE OF ODISHA	BALASORE VS	// 0 //
264	D-WP(C)/27014/2025 WP(C)/18842/2025	SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
265	D-WP(C)/26592/2025 WP(C)/18843/2025	ANSUMAN JENA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
266	D-WP(C)/26797/2025 WP(C)/18844/2025	GANDRU BARLA VS STATE OF ODISHA	BHARAT KUMAR MISHRA VS	// 0 //
267	D-WP(C)/25608/2025 WP(C)/18845/2025	MAKAR BEHERA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
268	D-WP(C)/26478/2025 WP(C)/18846/2025	PADMALAVA PARIDA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
269	D-WP(C)/26479/2025 WP(C)/18847/2025	PABITRA KUMAR PATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
270	D-WP(C)/27137/2025 WP(C)/18848/2025	NIRAKAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
271	D-WP(C)/25919/2025 WP(C)/18849/2025	DAMAYANTI DHARUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
272	D-WP(C)/26483/2025 WP(C)/18850/2025	BUDHADEBA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// 0

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273	D-WP(C)/26660/2025 WP(C)/18851/2025	STATE OF ORISSA SABITRI MATIA VS	SUKANTA KUMAR MISHRA VS	// // 0
274	D-WP(C)/26208/2025 WP(C)/18852/2025	STATE OF ORISSA SHAKTI RANJAN BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
275	D-WP(C)/26078/2025 WP(C)/18853/2025	STATE OF ODISHA BAIKUNTHA NATH SAHOO VS	SAROJ KUMAR DASH VS	// // 0
276	D-WP(C)/26057/2025 WP(C)/18854/2025	STATE OF ODISHA SIBA PRASAD ROHIDAS VS	PURNA CHANDRA MISHRA VS	// // 0
277	D-WP(C)/27073/2025 WP(C)/18855/2025	STATE OF ODISHA AJAY KUMAR PANDA VS	SWAPNA KUMAR OJHA VS	// // 0
278	D-WP(C)/26487/2025 WP(C)/18856/2025	STATE OF ODISHA AJAYA KUMAR TARAI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
279	D-WP(C)/26500/2025 WP(C)/18857/2025	STATE OF ORISSA NEHERU NIAL VS	SAROJA KANTA SAMAL VS	// // 0
280	D-WP(C)/27131/2025 WP(C)/18858/2025	STATE OF ODISHA PRIYADARSINI DAS VS	PARSURAM PANDA VS	// // 0
281	D-WP(C)/26382/2025 WP(C)/18859/2025	UNION OF INDIA PRAFULLA KUMAR DEBTA VS	BANSHIDHAR SATAPATHY VS	// // 0
282	D-WP(C)/26683/2025 WP(C)/18860/2025	ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA DR BIKASH DAS VS	DR. BINODA KUMAR MISHRA VS	// // 0
283	D-WP(C)/27315/2025 WP(C)/18861/2025	STATE OF ODISHA AJIT RANJAN PARIDA VS	SUDHASHREE PASAYAT VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/27140/2025 WP(C)/18862/2025	NARAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
285	D-WP(C)/26097/2025 WP(C)/18863/2025	LALIT PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
286	D-WP(C)/22815/2025 WP(C)/18864/2025	NIRUPAMA PALEI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
287	D-WP(C)/26521/2025 WP(C)/18865/2025	BIJAYA KUMAR PANDA VS THE CHAIRMAN CUM MANAGING DIRECTOR , ODISHA (OSRTC)	SISIR CHANDRA DASH VS	// 0 //
288	D-WP(C)/27343/2025 WP(C)/18866/2025	KUBER SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
289	D-WP(C)/27145/2025 WP(C)/18867/2025	SUMITRA DEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
290	D-WP(C)/26011/2025 WP(C)/18868/2025	PRAMOD CHANDRA PADHI VS STATE OF ODISHA	ASHUTOSH MALLIK VS	// 0 //
291	D-WP(C)/26779/2025 WP(C)/18869/2025	RADHASHYAM BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	D-WP(C)/26046/2025 WP(C)/18870/2025	TRINNATH BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
293	D-WP(C)/26805/2025 WP(C)/18871/2025	HRUDANANDA SETHI VS THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
294	D-WP(C)/26183/2025 WP(C)/18872/2025	PUNJAB NATIONAL BANK, ASSET RECOVERY MANAGEMENT BRANCH, TELANGANA, KUMARIBESWAL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
295	D-WP(C)/27020/2025	WILSHIRE PESTICIDES AND FERTILIZER PRIVATE LIMITED.,CTC	BHABANI PRASAD MOHANTY	//

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	WP(C)/18873/2025	VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//
296	D-WP(C)/27317/2025	BALARAM SAHU	SRINIVAS MOHANTY	//
	WP(C)/18874/2025	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/27447/2025	BRAJAKISHORE BEHERA	MANOJ PANIGRAHI	//
	WP(C)/18875/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/27497/2025	LALA DEBASIS RAY	SUKANTA KUMAR DALAI	//
	WP(C)/18876/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/26475/2025	DIBAKAR PANDA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/18877/2025	VS	VS	0
		STATE OF ORISSA		//
300	D-WP(C)/26957/2025	SANJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	//
	WP(C)/18878/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/25664/2025	SUSANTA KUMAR JENA	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/18879/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/27400/2025	M/S SRINIVAS PLYWOOD, BBSR	GOURAV KUMAR ROY CHOUDHURY	//
	WP(C)/18880/2025	VS	VS	0
		THE CHIEF COMMISSIONER CT AND GST		//
303	D-WP(C)/25985/2025	SHYAM SUNDAR PATEL	BIJAYA KUMAR BEHERA 1	//
	WP(C)/18881/2025	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/26111/2025	JAYALAL NAIK	KUNAL KUMAR SWAIN	//
	WP(C)/18882/2025	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/26476/2025	ODISHA JANAADHIKAR PARISAD, KHURDA	RAMDAS ACHARY	//
	WP(C)/18883/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/25319/2025	BANKIM CHANDRA PATTNAIK	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/18884/2025	VS	VS	0

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307	D-WP(C)/27469/2025 WP(C)/18885/2025	REGIONAL PROVIDENT FUND COMMISSIONER, ORAGANIZATION, BBSR BHABANI PRASANNA PATTANAİK VS ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR	KUNAL KUMAR SWAIN VS	// // ()
308	D-WP(C)/27384/2025 WP(C)/18886/2025	SOURAV RANJAN MOHAPATRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// // ()
309	D-WP(C)/27357/2025 WP(C)/18887/2025	NIGAM KUMAR PATNAİK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // ()
310	D-WP(C)/25110/2025 WP(C)/18888/2025	LILIMA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // ()
311	D-WP(C)/27416/2025 WP(C)/18889/2025	SRINIBAS PRASAD VS STATE OF ODISHA	MANOJ OJHA VS	// // ()
312	D-WP(C)/27189/2025 WP(C)/18890/2025	RASMI RANJAN SRICHANDAN VS STATE OF ODISHA	DEVI PRASAD DASH VS	// // ()
313	D-WP(C)/26411/2025 WP(C)/18891/2025	M/S SAHU METALIKS PRIVATE LIMITED, KEONJHAR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// // ()
314	D-WP(C)/26903/2025 WP(C)/18892/2025	SUKANTI MOHAPATRA VS THE ORISSA STATE FINANCIAL CORPORATION, CUTTACK	BISWAJIT DAS VS	// // ()
315	D-WP(C)/26646/2025 WP(C)/18893/2025	BIJAYANANDA TRIPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
316	D-WPCRL/20593/2025 WPCRL/88/2025	DIPTI MAYEE PATI VS STATE OF ODISHA	PITAMBAR JENA VS	PATNA /67 /2025 // ()
317	D-ABLAPL/20163/2025 ABLAPL/8021/2025	ASHIS PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARKOTE /224 /2023 // ()

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318	D-ABLAPL/20186/2025 ABLAPL/8022/2025	SUNIL KUMAR BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BADAMBADI /194 /2025 () //
319	D-ABLAPL/20193/2025 ABLAPL/8023/2025	AMARENDRA BHUYAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
320	D-ABLAPL/18091/2025 ABLAPL/8024/2025	SANGRAM KESHARI BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	RAJNAGAR /149 /2025 () //
321	D-ABLAPL/20197/2025 ABLAPL/8025/2025	PRITI PRASAD PATTANAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
322	D-ABLAPL/18712/2025 ABLAPL/8026/2025	BIKASH MOHANTY VS STATE OF ODISHA	SATYA JEET ROUT VS	BALIAPANDA /83 /2020 () //
323	D-ABLAPL/19422/2025 ABLAPL/8027/2025	JOSEPH RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /42 /2025 () //
324	D-ABLAPL/19626/2025 ABLAPL/8028/2025	SUJIT KHATUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ / SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000018/2022
325	D-ABLAPL/20205/2025 ABLAPL/8029/2025	BASUDEBA NAIK @ BASUDEV NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /16 /2024 () //
326	D-ABLAPL/19660/2025 ABLAPL/8030/2025	BIBHUTI BHUSAN PATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /356 /2021 () //
327	D-ABLAPL/19938/2025 ABLAPL/8031/2025	DINESH KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR DAS VS	NIALI /254 /2025 () //
328	D-ABLAPL/20060/2025 ABLAPL/8032/2025	ARUN KUMAR DAS @ ARU SAMANTA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /179 /2025 () //
329	D-ABLAPL/19975/2025	ANKIT PRADHAN	BIJAYA KUMAR RAGADA	AINTHAPALI /15 /2025

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	ABLAPL/8033/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/20021/2025 ABLAPL/8034/2025	HEMANTA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /373 /2025 () //
331	D-ABLAPL/20079/2025 ABLAPL/8035/2025	PRAVAT KUMAR BADAJENA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	KHANDAGIRI P.S. /443 /2025 () //
332	D-ABLAPL/20027/2025 ABLAPL/8036/2025	CHANDIA MALIK @ KAILASH MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /138 /2025 () //
333	D-ABLAPL/20044/2025 ABLAPL/8037/2025	BASUDEV NARENDRA @ BASUA NARENDRA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BADAGODA P.S. /253 /2025 () //
334	D-ABLAPL/20223/2025 ABLAPL/8038/2025	PARAMANANDA DANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /71 /2015 () //
335	D-ABLAPL/16605/2025 ABLAPL/8039/2025	N.JAGANNATH DORA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BEGUNIAPADA /378 /2024 () //
336	D-ABLAPL/18093/2025 ABLAPL/8040/2025	BATAKRUSHNA SWAIN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	RAJNAGAR /149 /2025 () //
337	D-ABLAPL/18095/2025 ABLAPL/8041/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	RAJNAGAR /149 /2025 () //
338	D-ABLAPL/20224/2025 ABLAPL/8042/2025	FAKIRA CHARAN NAYAK @ FAKIRA NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	KUAKHIA /234 /2025 () //
339	D-ABLAPL/20065/2025 ABLAPL/8043/2025	MONALISA MOHARANA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	KHANDAGIRI P.S. /443 /2025 () //
340	D-ABLAPL/20242/2025 ABLAPL/8044/2025	TRUPTI RANJAN JENA VS	BHAWANI SANKAR PANIGRAHI VS	CHANDRASEKHARPUR /241 /2025 ()

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341	D-ABLAPL/20067/2025 ABLAPL/8045/2025	STATE OF ODISHA MUKESH KUMAR BADAJENA VS	SIDHANT KUMAR JENA VS	// KHANDAGIRI P.S. /443 /2025 ()
342	D-ABLAPL/20321/2025 ABLAPL/8046/2025	STATE OF ODISHA SANGRAM SAHU VS	SOUMYARANJAN PATI VS	// JAGANNATHA PRASAD /298 /2025 ()
343	D-ABLAPL/20254/2025 ABLAPL/8047/2025	STATE OF ODISHA PRADIP SAHU @ D. SAHU VS	ARUN KUMAR BEHERA VS	// KAMARDA /100 /2025 ()
344	D-ABLAPL/20266/2025 ABLAPL/8048/2025	STATE OF ODISHA SIBA PRASAD NAYAK VS	ASIT KUMAR JENA VS	// MALKANGIRI /60 /2025 ()
345	D-ABLAPL/19263/2025 ABLAPL/8049/2025	STATE OF ODISHA ITIKANTA MAHALIK VS	SUBASH CHANRA ACHARYA VS	// DHUSURI /299 /2025 ()
346	D-ABLAPL/20196/2025 ABLAPL/8050/2025	STATE OF ODISHA BAILOCHAN MAJHI VS	ASHIS KUMAR MISHRA VS	// TITILAGARH /147 /2025 ()
347	D-ABLAPL/20215/2025 ABLAPL/8051/2025	STATE OF ODISHA G. RAMU @ GEDELA RAMU VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /59 /2022 ()
348	D-ABLAPL/19408/2025 ABLAPL/8052/2025	STATE OF ODISHA JITENDRA SWAIN VS	RAMA KRISHNA NAIK VS	// KUAKHIA /235 /2025 ()
349	D-ABLAPL/20412/2025 ABLAPL/8053/2025	STATE OF ODISHA RAMESH CHANDRA ROUT VS	SARBESWAR SAHOO VS	// TARBHA /95 /2025 ()
350	D-ABLAPL/19925/2025 ABLAPL/8054/2025	STATE OF ODISHA MISHRA NAIK VS	SK. ZAFARULLA VS	// GHANTAPADA /50 /2023 ()
351	D-ABLAPL/20407/2025 ABLAPL/8055/2025	STATE OF ODISHA KIRANMAYEE ROUT VS STATE OF ODISHA	SARBESWAR SAHOO VS	// TARBHA /95 /2025 () //

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352	D-ABLAPL/19926/2025 ABLAPL/8056/2025	YASHOBANT NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /50 /2023 () //
353	D-ABLAPL/20299/2025 ABLAPL/8057/2025	RAJIV LOCHAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /118 /2025 () //
354	D-ABLAPL/20289/2025 ABLAPL/8058/2025	MUNMAYA DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /390 /2025 () //
355	D-ABLAPL/20298/2025 ABLAPL/8059/2025	SURESH KUMAR ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /143 /2025 () //
356	D-ABLAPL/20340/2025 ABLAPL/8060/2025	SATYANARAYAN PATRA @ SHIVA VS STATE OF ODISHA	AMARESH DAS VS	CHANDRASEKHARPUR /232 /2025 () //
357	D-ABLAPL/20303/2025 ABLAPL/8061/2025	BABAJI MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /1 /2025 () //
358	D-ABLAPL/20459/2025 ABLAPL/8062/2025	KANHU @ KANHU CHARAN NAIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	RASOL /72 /2025 () //
359	D-ABLAPL/20305/2025 ABLAPL/8063/2025	BASANTA @ BASANT KUMAR PALAI @ PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
360	D-ABLAPL/20314/2025 ABLAPL/8064/2025	TRIPURA PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /277 /2025 () //
361	D-ABLAPL/17947/2025 ABLAPL/8065/2025	A. JUDHISTIRA PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	BEGUNIAPADA /289 /2025 () //
362	D-ABLAPL/20343/2025 ABLAPL/8066/2025	SUVENDU SEKHAR ROUT VS STATE OF ODISHA	DEBI PRASAD DASH VS	DHAULI PS /143 /2025 () //
363	D-ABLAPL/20319/2025	SUDARSAN SAHOO @ MUNA	KISHOR CHANDRA DAS	MAHILA P.S.(BBSR) /124 /2024

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	ABLAPL/8067/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/20397/2025 ABLAPL/8068/2025	KANHA RAULA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /265 /2025 () //
365	D-ABLAPL/20077/2025 ABLAPL/8069/2025	K.ABHINASH @ KALIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /15 /2025 () //
366	D-ABLAPL/20432/2025 ABLAPL/8070/2025	SADANANDA SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /130 /2025 () //
367	D-ABLAPL/20320/2025 ABLAPL/8071/2025	BIKASH CHANDRA JENA VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /296 /2025 () //
368	D-ABLAPL/20411/2025 ABLAPL/8072/2025	AJAY KUMAR JENA VS STATE OF ODISHA	SARBESWAR SAHOO VS	TARBHA /95 /2025 () //
369	D-ABLAPL/20655/2025 ABLAPL/8073/2025	DUSMANTA SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BAGHAMARI /123 /2025 () //
370	D-ABLAPL/19906/2025 ABLAPL/8074/2025	SUSMITA BAG VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /24 /2025 () //